

The Deputy Minister of Communications (Shri Raj Bahadur) : (a) and (b). I lay a statement on the Table of the Sabha giving the requisite information. [See Appendix I, annexure No. 70].

Imphal-Temenglong Road

*264. **Shri Rishang Keishing :** Will the Minister of Transport be pleased to refer to the reply given to Unstarred Question No. 85 on the 16th November, 1954 and state the progress made so far in the construction of the Imphal-Temenglong Road?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan) : A statement giving the required information is placed on the Table of the Sabha. [See Appendix I, annexure No. 71].

Central Mechanised Farm at Jammu

*265. **Shri Ram Shankar Lal :** Will the Minister of Food and Agriculture be pleased to state :

(a) the total acreage of land brought under cultivation in the Central Mechanised Farm at Jammu upto June 1955; and

(b) the amount spent on the reclamation of the land?

The Minister of Food and Agriculture (Shri A. P. Jain) : (a) 7,785 acres.

(b) As the expenditure for different operations done by the same machinery and the staff of the Farm are not booked separately, the amount spent on reclamation alone is not available. The total expenditure incurred on the Farm upto the 31st March 1955 is Rs. 24.26 lakhs out of which Rs. 13.69 lakhs is recurring and Rs. 10.57 lakhs is non-recurring.

Air Services

*266. **Dr. Rama Rao :** Will the Minister of Communications be pleased to state:

(a) how many private concerns are still running air-services in India;

(b) whether foreigners have any shares in any of them; and

(c) if so, their names and nationality?

The Deputy Minister of Communications (Shri Raj Bahadur) : (a) Apart from the Flying Clubs which are primarily training institutions but are also licensed to operate non-scheduled services, there are ten private companies holding licences for non-scheduled services. No private company operates scheduled services.

(b) and (c). Information is being collected and will be laid on the Table of the Sabha shortly.

Sugar and Jaggery

*267. **Dr. Ram Subhag Singh :** Will the Minister of Food and Agriculture be pleased to state the *per capita* consumption of sugar and jaggery during the year 1954-55?

The Minister of Food and Agriculture (Shri A. P. Jain) : The *per capita* consumption of sugar, gur and khandasari for 1954-55 season (Nov.-Oct.) is estimated at 27.58 lbs.

Contributory Health Service Scheme

*268. { **Shri Jhulan Sinha ;**
Shri Krishnacharya Joshi ;
Shri Gidwani ;

Will the Minister of Health be pleased to state the total receipts from and the expenditure on the Contributory Health Service Scheme since its inception to date?

The Deputy Minister of Health (Shrimati Chandrasekhar) : The required information is being collected and will be placed on the Table of the Sabha as soon as it is ready.

Coastal Shipping

*269. **Shri Raghunath Singh :** Will the Minister of Transport be pleased to state whether it is a fact that coastal shipping is handicapped due to levy of customs duty and sale tax on bunkers and stores, which are consumed outside the territorial limits of a particular State?

The Deputy Minister of Railways and Transport (Shri Alagesan) : Representations have been made to Government from time to time to the effect that the levy of customs duty and sale tax on bunkers and stores is handicapping the development of coastal shipping and should be waived. The matter is under consideration in consultation with shipping interests.

Delhi Suburban Train Service

*270. **Shri Radha Raman :** Will the Minister of Railways be pleased to state :

(a) whether it is a fact that Government propose to open a railway station near the village Silampur;

(b) if so, the amount sanctioned for this purpose; and

(c) when the work is likely to commence?